

LIR No. 1285/2018

Laxmi vs M/s Max Healthcare Hospital

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : Shri Anil Rajpoot, AR for the workman.

None for the management.

The matter is fixed for filing of rejoinder to the WS of management no. 1 by the workman and for service of management no. 2.

Workman is directed to file rejoinder to the WS of management No. 1 and also to file PF and after filing of PF, notice of statement of claim be issued to the management which is returnable before the Court on **20.11.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LIR No. 1936/2018

Mohd. Riyaz vs M/s P and G Enterprises Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for service of notice to management No. 2.

Despite efforts, no one is connected on behalf of the workman, in these circumstances, workman is directed to file PF and after filing PF, notice of statement of claim be issued to the management No. 2, which is returnable before the Court on **18.11.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LIR No. 720/2019

Badlu vs M/s Gagan Timber Traders

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : Shri Anil Rajpoot, AR for the workman.

None for the management.

The matter is fixed for service of notice to the management.

Workman is directed to file PF and after filing of PF, notice of statement of claim be issued to the management which is returnable before the Court on **20.11.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LIR No. 721/2019

Ram Prasad vs M/s Gagan Timber Traders

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : Shri Anil Rajpoot, AR for the workman.

None for the management.

The matter is fixed for service of notice to the management.

Workman is directed to file PF and after filing of PF, notice of statement of claim be issued to the management which is returnable before the Court on **20.11.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LIR No. 722/2019

Rikhi Ram vs M/s Gagan Timber Traders

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : Shri Anil Rajpoot, AR for the workman.

None for the management.

The matter is fixed for service of notice to the management.

Workman is directed to file PF and after filing of PF, notice of statement of claim be issued to the management which is returnable before the Court on **20.11.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LIR No. 723/2019

Sukh Ram vs M/s Gagan Timber Traders

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : Shri Anil Rajpoot, AR for the workman.

None for the management.

The matter is fixed for service of notice to the management.

Workman is directed to file PF and after filing of PF, notice of statement of claim be issued to the management which is returnable before the Court on **20.11.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LCA No. 278/2016

Devi Ram vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Evidentiary affidavit already filed by the workman.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for tendering and cross-examination of the workman on **27.10.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LCA No. 279/2016

Dinesh Kumar vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Evidentiary affidavit already filed by the workman.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for tendering and cross-examination of the workman on **27.10.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LCA No. 280/2016

Gabar Singh Negi vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, workman is directed to file evidentiary affidavit in evidence with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

Matter stands adjourned for WE on **27.10.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LCA No. 281/2016

Hawa Singh vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Evidentiary affidavit already filed by the workman.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for tendering and cross-examination of the workman on **27.10.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LCA No. 283/2016

Jai Kishan vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, workman is directed to file evidentiary affidavit in evidence with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

Matter stands adjourned for WE on **27.10.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LCA No. 284/2016

Ashutosh Tyagi vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, workman is directed to file evidentiary affidavit in evidence with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

Matter stands adjourned for WE on **27.10.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LCA No. 285/2016

Dalbir Singh Rawat vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, workman is directed to file evidentiary affidavit in evidence with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

Matter stands adjourned for WE on **27.10.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LCA No. 443/2016

Ram Dhan Sharma vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, workman is directed to file evidentiary affidavit in evidence with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

Matter stands adjourned for WE on **27.10.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LCA No. 472/2016

Jai Singh Munda vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, workman is directed to file evidentiary affidavit in evidence with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

Matter stands adjourned for WE on **27.10.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LCA No. 473/2016

K K Saini vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Evidentiary affidavit already filed by the workman.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for tendering and cross-examination of the workman on **27.10.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LCA No. 474/2016

Man Singh vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Evidentiary affidavit already filed by the workman.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for tendering and cross-examination of the workman on **27.10.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LCA No. 475/2016

Manohar Singh vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, workman is directed to file evidentiary affidavit in evidence with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

Matter stands adjourned for WE on **27.10.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LCA No. 476/2016

Munni Lal vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, workman is directed to file evidentiary affidavit in evidence with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

Matter stands adjourned for WE on **27.10.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LCA No. 477/2016

Prem Narain Pali vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Evidentiary affidavit already filed by the workman.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for tendering and cross-examination of the workman on **27.10.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LCA No. 478/2016

Raj pal Singh vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Evidentiary affidavit already filed by the workman.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for tendering and cross-examination of the workman on **27.10.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LCA No. 507/2016

Ram Dev Prasad vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, workman is directed to file evidentiary affidavit in evidence with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

Matter stands adjourned for WE on **27.10.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LCA No. 508/2016

Ram Lakhan vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, workman is directed to file evidentiary affidavit in evidence with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

Matter stands adjourned for WE on **27.10.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LCA No. 509/2016

Ram Niwas vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Evidentiary affidavit already filed by the workman.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for tendering and cross-examination of the workman on **27.10.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LCA No. 510/2016

Ram Sakal vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, workman is directed to file evidentiary affidavit in evidence with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

Matter stands adjourned for WE on **27.10.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LCA No. 569/2016

R D Nodiyal vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, workman is directed to file evidentiary affidavit in evidence with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

Matter stands adjourned for WE on **27.10.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LCA No. 570/2016

Ratendra Kumar vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Evidentiary affidavit already filed by the workman.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for tendering and cross-examination of the workman on **27.10.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LCA No. 571/2016

Satish Kumar Sharma vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Evidentiary affidavit already filed by the workman.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for tendering and cross-examination of the workman on **27.10.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LCA No. 572/2016

Virender Bahadur vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, workman is directed to file evidentiary affidavit in evidence with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

Matter stands adjourned for WE on **27.10.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LIR No. 1478/2016

Oliver khakha vs M/s Hymncom Air Conditioning

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court, after its last date of hearing.**

21.09.2020.

Present : None for the workman.

Shri Raj Rishi, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

27.11.2020.

VEENA RANI

POLC/RADC

21.09.2020

LC No.3176/2016

Umaang Jaggi vs Hotel Jivitesh

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.
 Shri M K Awtani, AR for the management.

The matter is fixed for WE.

At joint request of the parties, matter stands adjourned for WE on **25.11.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LIR No. 3735/2016

Balram Sharma vs M/s Venus Hotel Ware Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : Shri Ajit Kumar Singh, AR for the workman alongwith workman.

Ms Varsha Narang, AR for the management.

The matter is fixed for WE.

At joint request of the parties, matter stands adjourned for WE on **25.11.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LIR No. 80/2016

Kamal Prasad vs M/s Prithu Nath and Company

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : Shri Anil Rajpoot, AR for the workman.

Shri Raj Rishi, AR for the management.

The matter is fixed for ME.

At joint request of the parties, matter stands adjourned for ME on **27.11.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LIR No. 5587/2016

Santosh Devi vs M/s Om Consultant

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **20.11.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LIR No. 2337/2016

Raj Pal Singh vs MCD South

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.

Shri Rajeev Bhardwaj, AR for the management.

The matter is fixed for ME.

At request of the party, matter stands adjourned for ME on **10.11.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LIR No. 33/2016

Ranjeet Singh vs M/s Pearl Drinks Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **28.10.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LIR No. 2726/2016

Chandi Saran Awasthi vs M/s Trutuff Security Services Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.

Shri Arun Mehta, AR for the management.

The matter is fixed for final arguments.

It is submitted by AR for the management that workman has expired and no application for bringing on record LR's of deceased workman has filed till date.

Court notice be issued to the AR of the deceased workman, which is returnable before the Court on **07.12.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LIR No. 2268/2016

Sudhir Kumar Gupta vs M/s Spectrum Jewellery Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : Shri Durgesh Singh, AR for the workman.

None for the management.

The matter is fixed for final arguments.

It is submitted by Shri Durgesh Singh that he is newly appointed by workman and he will file his vakalatnama by the next date of hearing.

At request, matter stands adjourned for filing of vakalatnama and final arguments on **27.10.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LIR No. 8599/2016

Ram Pal vs DTC

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.

Shri Ashok Kumar Mishra, AR for the management.

The matter is fixed for arguments on enquiry issue.

Despite efforts, no one is connected on behalf of the workman, in these circumstances, matter stands adjourned for arguments on enquiry issue on **26.10.2020**.

VEENA RANI

POLC/RADC

21.09.2020

LIR No. 8965/2016

Hukam Singh vs DTC

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

21.09.2020.

Present : None for the workman.

Shri Ashok Kumar Mishra, AR for the management.

The matter is fixed for arguments on enquiry issue.

Despite efforts, no one is connected on behalf of the workman, in these circumstances, matter stands adjourned for arguments on enquiry issue on **26.10.2020**.

VEENA RANI

POLC/RADC

21.09.2020